

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)
(Chennai Circuit Bench)

Appeal No. 196 of 2013 & IA-272 of 2013 &
Appeal No. 199 of 2013 & IA-277 of 2013

Dated : 13th March, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Appeal No. 196 of 2013 & IA-272 of 2013

M/s OPG Renewable Energy Pvt. Ltd. ... Appellant(s)
Versus
Tamil Nadu Generation & Distribution
Corporation Ltd. & Anr. ... Respondent(s)

Counsel for the Appellant (s) : Mr. N.L. Rajah
Counsel for the Respondent (s): Mr. T. Mohan for
Mr, A. Yogeshwaran for R-2

Appeal No. 199 of 2013 & IA-277 of 2013

Tamil Nadu Electricity Consumers Association ... Appellant(s)
Versus
Tamil Nadu Generation & Distribution
Corporation Ltd. & Ors. ... Respondent(s)

Counsel for the Appellant (s) : Mr. N.L. Rajah
Counsel for the Respondent (s): Mr. T. Mohan for
Mr, A. Yogeshwaran for R-2

ORDER

We have heard the Learned Counsel for all the parties.

Post the matter for further hearing on 15.4.2014 at Chennai Circuit

Bench.

(Rakesh Nath)
Technical Member
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(Justice M. Karpaga Vinayagam)
Chairperson